

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 IA 18/16 and IA 35/16 in TP 26/16.	For Orders on IA.	397-398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	N. Banu 7795324762		
	N. Banu for M.N. Bhat 7795324762	for petitioner	N. Banu
	B. Rajashree 9632462798	Adv. for Resp.	B. Rajashree

Counsel for petitioner is present. Counsel for respondents is present. IA 18/16 is re-opened. Counsel for respondents is directed to file one more copy of objections as the same is not available in the record. Counsel undertakes to file copy of the objections today. Hence, IA 18/16 is posted for orders on 14.06.2017.


MEMBER (J)


MEMBER (T)